

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 172 of 2017 (SZ)

Applicant(s)

P.M.A Sadakathullah,
S/o Sh. Mohideen Abdul Kader,
92/139A, Thaika Street,
Kayalpatnam, Thoothukudi – 628204.

Vs.

Respondent(s)

The Union of India,
Rep by its Secretary to the Government,
Ministry of Environment and Forests,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi – 110003 and 5
others

Legal Practitioners for Applicant(s)

M/s Yogeshwaran A

Legal practitioners for respondent(s)

M/s G.M. Syed Nurullah Sheriff for R1,
M/s E. Manoharan for R2, R3
M/s H. Yasmeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 11.05.2018 Applicant & counsel not present. R1 counsel present. R2, R3 side no representation. It is posted for filing reply and status report by R2, R3 but not filed. No representation for R2, R3 continuously for many hearings. Post the matter before Tribunal call on 06.07.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>